

DIVISION BENCH
COURT - II

S-14

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/71(KB)2024
IN
C.A.(CAA)/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	VEDANT FASHIONS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Kovid Mukherjee, CS] For the Petitioner

ORDER

1. Ld. Authorised Representative appearing on behalf of Ld. Counsel appearing on behalf of the petitioner present.
2. List the matter for further consideration on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.